

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 830/2(41)/HDB/2018
NAME OF THE COMPANY	Refratechnik (India) Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	2(41)

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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T. Sujan Kumar Reddy for R1		9160001435	T. Sujan

ORDER

Learned PCS Mr.D.V.K.Phanindra present for Applicant.
Learned counsel Mr.K.Raji Reddy and Mr.Raja Shekar Rao S
present for R1. Learned counsel Ms.Suma present on behalf
of Mr.T.Sujan Kumar Reddy for ROC.

Await ROC report.

List the matter on 25.09.2018.


MEMBER JUDICIAL